

**GOVERNMENT OF INDIA
MINISTRY OF LAW & JUSTICE
DEPARTMENT OF LEGAL AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 2655
TO BE ANSWERED WEDNESDAY, ON 10.03.2021**

Admission in National Law University

**2655. SHRI PRATHAP SIMHA:
SHRI D.M.KATHIR ANAND:**

Will the Minister of LAW AND JUSTICE to be pleased to state:

- (a) the details of eligibility and selection process for admission to National Law Universities (NLUs) under non-resident Indian Sponsored (NRIS) category;
- (b) the reasons for which admission under NRIS category is unregulated and arbitrary; and
- (c) the steps taken by the Government to prepare a proper regulation and system for admission under NRIS category?

ANSWER

**MINISTER OF LAW AND JUSTICE, COMMUNICATIONS AND
ELECTRONICS & INFORMATION TECHNOLOGY
(SHRI RAVI SHANKAR PRASAD)**

(a) to (c): The information is being collected and will be laid on the Table of the House.